

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

76/241-242/ND/2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2019

NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. Magpic Greenbuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Mr. Apoor Agarwal, Mr. B. R. Sharma, Advocates		

ORDER

No time left. Renotify this case on 11th July, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)